

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

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LOK SABHA

UNSTARRED QUESTION NO. 3777

TO BE ANSWERED ON FRIDAY THE 24<sup>TH</sup> MARCH, 2017  
CHAITRA 03, 1939 (SAKA)

CASHEW INDUSTRY

**3777. SHRI N. K. PREMACHANDRAN:**

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has taken note of the increasing rate of taxes thereby adversely affecting the cashew industry and if so, the details thereof;

(b) whether the Government proposes to reduce the rate of tax as the cess imposed on cashew industry and if so, the details thereof; and

(c) the steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI SANTOSH KUMAR GANGWAR)

**(a):** No conclusive data is available to indicate any adverse impact on cashew industry due to the imposition of 5% Basic Customs Duty on cashew nuts in shell [Tariff Item 0801 31 00] in Budget 2016-17.

**(b):** Presently, there is no proposal under consideration of the Government to reduce the rate of tax imposed on cashew industry.

**(c):** Does not arise in view of (a) and (b) above.

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